

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/138/2019
PETITION NUMBER : CP/⁴¹⁹~~138~~/2018
NAME OF THE PETITIONER(S) : HASSAN BROTHERS
NAME OF THE RESPONDENT(S) : KELLER GROUND ENGINEERING INDIA PVT LTD
UNDER SECTION : 12A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	SRINIVASAN NAGARAJAN	Head of finance REPRESENTATION BY WHOM	
	Sanjay Kumar Rung	PCA Petitioner	S.K.R.22
	VINOD K MAIR	SRP	
	SRINIVASAN NAGARAJAN	CORPORATE DEBTOR	Head of Finance 

ORDER

The Resolution Professional (RP) along with his representative is present, submitted that the matter has been settled between the parties. In the 1st meeting of the lenders, it has been decided by them that they do not have any objection if the order of the CIR Process against the Corporate Debtor is recalled as per Section 12A of the I&B Code, 2016. The Respondent Company has also filed an Affidavit stating therein that the matter has been settled, and if any legitimate claim is made, then the same will be settled by the Company.

Perused the Application and the Progress Report filed by the RP. It has been recorded under Para 5 of the Progress Report that in the 1st meeting of the Creditors which was held on 13.02.2019 at 3.00 PM, all the Financial Creditor approved for withdrawal of CP/419/2018. The minutes of the same was circulated to the members of the committee through e-mail and the same were approved with 100% voting share. In the circumstances, the Order dated 04.02.2019 is hereby **recalled**, the Respondent Company is released from the CIR Process, the moratorium shall cease to have effect from the date of passing this order. The IRP stands relieved. Thus, the Company can carry on its business activities. Accordingly, the Application is **allowed** and CP/419/2018 stands **disposed of**.

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)